

Over 10 quintal sweets prepared in unhygienic conditions destroyed

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JAMMU, Oct 23: Over ten quintal sweets manufactured in unhygienic conditions were destroyed and nine wholesale manufacturers/sellers were challaned under Food Safety and Standard Act (FSSA), 2006 by the Food Safety wing, Jammu of Drug and Food Control Organization, in city and its outskirts.

To check the manufacturing/selling of adulterated sweets, a Food Safety team headed by Dr Parvesh Kumar, Assistant Commissioner, Food Safety, Jammu checked various whole sale outlets of Khoya, manufacturers of sweets and sellers of dry fruits in the municipal limits of Jammu and challaned nine food business operators under unsanitary and unhygienic conditions and other contraventions of FSS Act 2006. Among those challaned were two wholesale sweet manufacturers at Om Nagar, near Revenue Complex Jammu. They were challaned for manufacturing sweets under unsanitary and unhygienic conditions. The team lifted samples of Gulab Jamun, Rasgulla, Patisa from the two manufacturers for lab analysis and destroyed 200 kg of Rasgulla, 100 kg of Gulab Jamun and 90 kg of Patisa processed in unfavourable conditions. Moreover, the production of both manufacturers were stopped as the infrastructures of both premises were not upto the standards as per the FSS Act 2006. Sample of Katlamas were also lifted from manufacturer Rakesh Kumar at Gole Gujral and he was also challaned under FSS Act.

Doulat Ram & Sons and Vishawinder Kumar Gupta & Sons—the two main wholesale outlets of Khoya in Hari market Jammu were also inspected from where four samples of Khoya were lifted and 260 kg of suspected sub-standard Khoya was seized. The samples were sent to the laboratory for detection of adulteration. Vishawinder Kumar and Sons was also challaned for storing the Khoya under unsanitary and unhygienic conditions and other contraventions of FSS Act 2006.

Samples of dry fruits were lifted from Sharma Enterprises and Chet Ram & Sons at Raghunath Bazaar, Jammu and both the Food Business Operators were challaned under section 58 of FSS Act 2006.

During the drive, samples of Gulab Jamun, Rasgulla, Ladoo and Paneer were also lifted from wholesale sweet manufacturers—Brijander Sweet Shop and Foran Singh Sweet Shop at Muthi and Balkrishan Sweet Shop at Paloura. The team also destroyed 510 kg of Rasgullas and 124 kg of Gulab Jamun, which were prepared under insanitary and unhygienic conditions. The activities of the all the three wholesale sweet manufacturers were stopped till further orders and they were challaned under FSSA 2006. The drive was conducted on the directions of Commissioner, Food Safety, J&K. The inspecting team was comprised of Food Safety officers, Ajay Khajuria, Daleep Singh and Hans Raj Andotra.